

cated goods disposed of during the financial year 1984-85 to 1987-88 through different

channels of disposal are given in the table below:

(Value Rs. in lakhs)

Year	N.C.C.F.	Co-operatives	Retail	Others
1	2	3	4	5
1984-85	1332.01	273.41	280.88	253.67
1985-86	1263.47	454.70	388.18	305.28
1986-87	1389.51	665.51	399.86	523.49
1987-88	1322.98	1437.78	499.36	1375.50

State-wise break-up of disposal/sale of confiscated goods are not maintained separately.

Specific complaints of any contravention of these instructions are enquired into and remedial action taken.

Preference to State Assisted Railway Projects

5201. SHRI HUSSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether on account of huge cost of construction of new railway lines it is proposed to give preference to such works in which State Governments come forward for shouldering the financial burden of acquisition of land and levelling of rail track;

(b) if so, which of the State Governments have suggested such proposals;

(c) whether any such proposal has been made by the State Government of Maharashtra also; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) and (d). The Govt. of Maharashtra has recently suggested that they would like to finance part of funds required for already approved gauge conversion projects in that State by floating debentures. This proposal is under consideration with the Planning Commission.

Quota of Berths at Rail-Cum-Road Reservation Counter, Pithoragarh

5202. SHRI HARISH RAWAT: Will the Minister of RAILWAYS be pleased to state:

(a) the daily quota of berths reserved for passengers of Pithoragarh district at rail-cum-road reservation counter at Pithoragarh for Tanakpur-Pilibhit-Lucknow Express;

(b) whether, he has received request from people's representatives to increase this quota;

(c) if so, whether the request has been acceded to;

(d) if so, to what extent; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Reservation quotas are not allotted on district basis. However, a quota of 2 1st Class and 20 2nd Class berths is available at Pithoragarh Railcum-Road reservation counter by 148/7 Up Tanakpur-Pilibhit-Lucknow Express.

(b) Yes, Sir.

(c) and (e). The existing reservation quota is not being fully utilised. As such, it is not proposed to increase the same at present.

Control of 'Maths' by Government

5203. SHRI R. JEEVARATHINAM: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have any proposal to bring under their control the property and the funds kept by various 'maths' in the country; and

(b) whether Government would appoint a Trust to look after the funds and properties of these 'maths'?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) and (b). No such proposal is under consideration.

Progress of World Bank Assisted Projects

5204. SHRI V. TULSIRAM: Will the Minister of FINANCE be pleased to state:

(a) the projects currently being undertaken with the World Bank assistance and how far the progress has been achieved in each case; and

(b) the details of such projects in Maharashtra and Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The details of projects which are currently under implementation with World Bank Group loans/credits, including the projects in Andhra Pradesh and Maharashtra, are furnished in the statement given below.